

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 125 of 2008 & IA No. 162 of 2008

Dated: 20th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

SIEL Ltd. Appellant (s)

Versus

P.S.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Sharan Chachra
Mr. Durga Bhalla

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1.

ORDER

Learned counsel for the appellant is directed to supply copy of the written submissions to the other party.

Post the matter for hearing on 14.11.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt